

Since the Port area is located in the wind direction of the residential colonies, encircled by hills all round, the Port Trust Authorities must keep in view the health and safety of the people residing there.

I request the Government to take effective measures for controlling the pollution of environment in Visakhapatnam due to the smoke and other effluents emitted by the hazardous industries.

[Translation]

- (vii) Need to set up industries in Himachal Pradesh to provide employment to the educated unemployed.

SHRI K. D. SULTANPURI (Simla) : Mr. Chairman, Sir, under Rule 377, I want to make the following submission :—

There are thousands of educated unemployed youths in Himachal Pradesh and the State Government is unable to launch a big scheme to provide them employment due to lack of funds. A few of them are employed in the Army, police and Border Security Force. The size of their land holdings being very small, the parents are finding it difficult to support their families. Therefore, I would request the Central Government to set up 3 or 4 big industries in the State, which should mainly be based on the local raw-material and electronics. Besides, whatever agencies are allotted by any company in the State, which also includes Public Undertakings, should be allotted to those youths who are *bona fide* residents of the State. I would also request that more Central Government jobs should be given to the youths of Himachal Pradesh so that unemployment is removed and the people are lifted above the poverty line.

[English]

- (viii) Need to provide funds for early electrification of Arkonam—Chingleput railway line.

DR. S. JAGATHRAKSHAKAN (Chengalpattu) : In Southern Railway,

the total electrification programme being envisaged is not upto the utmost requirements and needs of the railway commuters. The Arkonam—Chingleput railway line electrification has been pending for a long time now. A preliminary survey has already been over, and an engineering survey is yet to take place. The daily college students, office-goers and other regular commuters are suffering very much due to the slow railway service, and sometimes untimely and irregular service. It is very necessary and imperative that the Arkonam-Chingleput railway line is electrified, and the present tempo of the electrification programmes is intensified and quickened. Necessary funds may please be provided urgently for this purpose, and the sufferings of the commuters are removed expeditiously. The local trade is also affected due to the non-implementation of the programme in time.

12.31 hrs.

JUVENILE JUSTICE BILL,
1986—Contd.

[English]

MR. CHAIRMAN : The House will now take up further consideration of the following motion moved by Dr. Rajendra Kumari Bajpai, on the 5th November, 1986, namely :

“That the Bill to provide for the care, protection, treatment, development and rehabilitation of neglected or delinquent juveniles and for the adjudication of certain matters relating to, and disposition of, delinquent juveniles, be taken into consideration.”

Now Shri K.S. Rao.

SHRI K. S. RAO (Machilipatnam) : I rise to support this Bill, but while doing so, I want to bring certain things to the